To,

The Commissioner of Food Safety
All States and UTs

Subject: Capacity Building Programmes for Designated Officer, Adjudicating Officers and Food Safety Officers-reg.

Sir/Madam,

This is in continuation to the letter No.2-5/FSSAI/T/2009 dated 13.06.2011 from Food Safety & Standards Authority of India. As you are aware that FSS Act, 2006 has been completely unrolled{FSS Rules, 2011 (notified on 5/05/2011) & FSS Regulations, 2011 (notified on 1/8/2011)}. The Rules/Regulations may also be downloaded from our website(www.fssai.gov.in).

Since the last Orientation and Training programme, a large number of officials have been notified as Designated Officers and Food Safety Officers, who have to now act as Full-Time regulator under FSS Act, 2006.

As Training programme for all such persons is to be arranged w.r.t to FSS Rules & Regulations, 2011, it is requested to forward list of all such officers(Full-Time Designated Officer and Food Safety Officers) immediately (on e-mail/FAX) for fixing the date and venue.

May be treated on priority.

Yours Faithfully,

(Asim Choudhary)
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Copy to: Chief Secretary of all States/UTs